

[English]

MR. DEPUTY SPEAKER : No. No.  
Nothing will go on record.

(Interruptions)\*\*

[Translation]

SHRI C. JANGA REDDY : We are staging a walk-out.

14 07 hrs.

*At this stage, Shri C. Janga Reddy left the House.*

[English]

SHRI INDRAJIT GUPTA : We want to raise the question of all the factories which they are closing down in our States. As a result of this, there is unemployment on a huge scale. The other factories which are being looked after by the Central Government are being closed down. Who is going to reply for this? If you don't allow it, don't allow it!

14 07½ hrs.

*At this stage, Shri Indrajit Gupta left the House*

SHRI N.V.N. SOMU (Madras North) : Mr. Deputy Speaker Sir, the Central Government is want only avoiding the Madras Transit Rapid System I am also walking out in protest against that.

14.08 hrs.

*At this stage, Shri N.V.N. Somu left the House.*

MR. DEPUTY SPEAKER : Shri B. Shankaranand.

14.08 hrs.

### ELECTION TO COMMITTEE

[English]

**Appointment of Member to Joint Committee on Bofors Contract**

SHRI B. SHANKARANAND (Chikodi) : I beg to move :

“That the members of this House do proceed to elect in the manner required

by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Joint Committee to enquire into Bofors Contract vice Dr. K.G. Adiyodi died.”

MR. DEPUTY SPEAKER : The question is :

“That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Joint Committee to enquire into Bofors Contract vice Dr. K.G. Adiyodi died.”

*The motion was adopted.*

14.09 hrs.

### RAILWAYS (AMENDMENT) BILL

[English]

**Extension of Time for Presentation of Report of Joint Committee**

SHRI ARVIND NETAM (Kanker) : I beg to move :

“That this House do further extend upto the last day of the Budget Session 1988, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways”.

MR. DEPUTY SPEAKER : The question is :

“That this House do further extend upto the last day of the Budget Session, 1988, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways.”

*The motion was adopted.*